

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 28 of 2011 and IA No. 43 of 2011

Dated: 2nd May, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Tarini Infrastructure Limited Appellant(s)
Vs.
Gujarat Electricity Transmission Co.Ltd. & Ors... Respondent(s)**

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : Mr. Anand K Ganesan
Ms. Ranjitha for R-1 and R-2

ORDER

Learned Counsel for Respondent No. 1 and 2 seeks some to file reply. He is permitted to do so on or before 30.5.2007 after serving copy on the other side.

Post the matter for hearing on 07.07.2011. In the meantime, the Appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

